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14.04 hrs.

*The Lok Sabha re-assembled at four minutes
past Fourteen of the Clock.*

(Mr. Deputy-Speaker in the Chair)

MR. DEPUTY SPEAKER: Item No. 22. Matters under Rule 377 be treated as laid on the Table of the House.

Title: Need to open a Regional Provident Fund Office at Keonjhar, Orissa- Laid.

SHRI ANANTA NAYAK (KEONJHAR) : There has been growing demand for establishment of a Regional Provident Fund Office at Keonjhar in Orissa. At present there are 94 working mines, 37 proposed mines, 12 sponge iron plants, 23 proposed sponge iron plants, 42 working crossers, 7 proposed crosser plants located in Keonjhar district. Besides, there are several other offices and educational institutions of Central as well as State Governments located in that district. There are a large number of commercial and industrial growth centres also.

Under the Provident Fund Act of the Central Government, the establishments where more than 20 employees are working, those employees can avail the benefit of Provident Fund. More than 541 employees and workers in that district have been included under Provident Fund Scheme. But, there are several hundreds of workers and employees who are still not enrolled in the Provident Fund Scheme. Since, the Provident Fund office is not located in that district such kind of lapses are taking place.

So, I request the Central Government to open a Regional Provident fund Office at Keonjhar forthwith.

*** Treated as laid on the Table of the House**